Scholarships for Doordarshan Staff

3220. SHRI AHMAD M. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) number of scholarships and names of the countries who offered various types of scholarships for Doordarshan staff during the last three years;

(b) the list of scholarships which could not be utilized by Doordarshan authorities; and

(c) the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). The information is being collected and will be placed on the Table of the House.

Recruitment of Technical Assistants in Joint Cypher Bureau

3222. SHRI UGRASEN: Will the Minister of DEFENCE be pleased to state:

(a) whether the employees of various categories of Joint Cypher Bureau had represented to the authorities against the Recruitment Rules for the post of Technical Assistant (GD) requesting the authorities to abolish written departmental test and to raise the departmental promotion quota from 10 per cent to 70 per cent; and

(b) if so, the action taken by Government thereon so far?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir. Representation for abolition of written departmental examination and raising of the departmental promotion quota from 10 per cent to 50 per cent has been received.

(b) The matter is under examination in consultation with concerned authorities.

Demonstration by C.I.T.U. before Headquarters of C.I.L.

3223. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether there has been demonstration by the CITU before the Headquarters of all the subsidiary companies of the Coal India Ltd. on 20th October, 1978;

(b) if so, facts in detail;

(c) whether the copy of the memorandum submitted on behalf of the Bihar Colliery Kamgar Union to the B.C.C.L. on the same day has been received by Government; and

(d) if so, action taken thereon?

THE MINISTER OF ENERGY: (SHRI P. RAMACHANDRAN): (a) and (b). A number of workers belonging to the union affiliated to C.I.T.U. demonstrated in front of the Headquarter offices of BCCL and CCL on 20th October, 1978 and a charter of demands was submitted. Most of the demands related to the revision of wages, fringe benefits and other service conditions.

(c) Yes, Sir.

(d) Most of the demands come under the purview of the Joint Bipartite Wage Negotiating Committee which has already started functioning.

Allocation of Funds for Rural Roads for Tamil Nadu

3224. SHRI A. ASOKARAJ: Will the Minister of PLANNING be pleased to state:

(a) whether Government have received any proposal for enhancement of the funds for development of rural roads from the Tamil Nadu Government;

(b) if so, allocation of funds for development of rural roads to each State; and

(c) Government's reaction thereon?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) No such proposal has been received in the Planning Commission.

(b) A Statement is annexed in respect of allocations in 1978-79.

(c) The progress of rural roads construction in the States will be reviewed during the forthcoming discussions on States' Annual Plans for 1979-80, and appropriate provision of funds will be made.

Statement

Allocations in 1978-79—Rural Roads under Minimum Needs Programme

	(MNP) (Rs. lakhs)
1. Andhra Pradesh	50
2. Assam	535
3. Bihar	598
4. Gujarat	637
5. Haryana	72
6. Himachal Pradesh	522
7. Jammu and Kashmir	162
8. Karnataka	500
9. Kerala	177
10. Madhya Pradesh	615
11. Maharashtra	2200
12. Manipur	130
13. Meghalaya	55
14. Nagaland	95
15. Orissa	600
16. Punjab	1380
17. Rajasthan	800
18. Sikkim	45
19. Tamil Nadu	475
20. Tripura	130
21. Uttar Pradesh	1825
22. West Bengal	306
Total —All States :	11909*

*In addition to the above, the outlays for roads and bridges provided in the State Plans include rural road other than M.N.P., outlays for which are indivisible.

ई0 सी0 एल0 की न्यू सतग्राम कोलियरी के कर्मचारियों का बर्खास्त किया जाना

3225. **श्री राज नारायण** : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि न्यू सतग्राम कोलियरी, सतग्राम क्षेत्र, ईस्टर्न कोलफील्ड्स लिमिटेड के 220 स्थायी कर्मचारियों को वर्ष 1973-74 में इस आधार पर तीन किस्तों में सेवा से बर्खास्त कर दिया गया था कि उन्हें राष्ट्रीयकरण के बाद नियुक्त किया गया था ;

(ख) क्या यह भी सच है कि हिन्द मजदूर सभा से सम्बद्ध संघ ने प्रबन्धकों के इस निर्णय को चुनौती दी थी और उन श्रमिकों को नौकरी पर बहाल करने के लिये अनुरोध किया था और यह योजना सिद्धान्त रूप में स्वीकार कर ली गई थी ;

(ग) क्या यह भी सच है कि वर्ष 1978 के गत फरवरी मास में ऊर्जा मंत्री और तत्कालीन स्वास्थ्य मंत्री के बीच बातचीत हुई थी, जिस में दोनों मंत्रियों ने यह आश्वासन दिया था कि सभी बर्खास्त कर्मचारियों को शीघ्र ही नौकरी पर वापस ले लिया जायगा ; और

(घ) यदि हां, तो इस बारे में अब तक कोई कार्यवाही की गई है और यदि नहीं, तो इसके क्या कारण हैं ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) राष्ट्रीयकरण के बाद ईस्टर्न कोलफील्ड्स लि० की न्यू सतग्राम कोलियरी के रेकार्ड की कम्पनी ने जब जांच की तो पता चला कि वहां 220 व्यक्तियों के नाम राष्ट्रीयकरण के समय गलत ढंग से लिख लिए गए थे । अतः उन व्यक्तियों को नौकरी से हटा दिया गया था ।

(ख) हिन्द मजदूर सभा से सम्बद्ध यूनियन ने उपर्युक्त 220 व्यक्तियों में से 116 व्यक्तियों को काम न देने के तथ्य को चुनौती देते हुए कलकत्ता उच्च न्यायालय में तीन रिट याचिकाएं दाखिल की हैं । इस प्रकार ये मामले न्यायालय के विचाराधीन हैं ।

(ग) और (घ). इस मामले पर फरवरी, 1978 में ऊर्जा मंत्री और तत्कालीन स्वास्थ्य मंत्री जी ने बातचीत की थी । किन्तु ऐसा कोई आश्वासन नहीं दिया गया था कि बर्खास्त कर्मचारियों को वापस ले लिया जाएगा । जैसा कि ऊपर कहा जा चुका है, यह मामला कलकत्ता उच्च न्यायालय में विचाराधीन है ।